

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 668 of 2019 in
DFR NO. 1489 OF 2019

Dated: 13th May, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s IA Hydro Energy Pvt. Ltd. ... Appellant(s)
Vs.
Chhattigarh State Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr.Raunak Jain
Mr. Vishvendra Tomar

Counsel for the Respondent (s) :

ORDER

Issue notice to the Respondents on the I.A. No. 668 of 2019 (Appln. for condonation of delay) as well as on the main appeal returnable on 15.07.2019. Dasti, in addition, is permitted.

List the matter on **15.07.2019.**

(S.D. Dubey)
Technical Member
Pr/kt

(Justice Manjula Chellur)
Chairperson